

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No.275 of 2015 & IA Nos.443 of 15, 219 of 16 and 220 of 16

Dated: 22nd August, 2016

In the matter of :

Damodar Valley Power Consumers Association & Anr. ... Appellant(s)

Versus

West Bengal Electricity Regulatory Commission & Anr. ... Respondent(s)

Counsel for the Appellant (s) : -

Counsel for the Respondent (s) : -

ORDER

Bench did not assemble today.

The matter is posted for hearing on **21st October, 2016.**

Court Master

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